

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.05.2022 (FRIDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition App. (AT) No. 23 of 2022	Rajendra Khare Vs. Information Systems Audit & Control Association, Inc [ISACA Inc]	Rajendra Khare	

For Admission (After Notice)

2.	Comp. App. (AT) No. 65 of 2022	Venus Petrochemicals (Bombay) Pvt. Ltd. & Ors. Vs. Sunil M. Thakkar & Ors.	Aaditya Pande	Gaurav H Sethi Anmol Joshi-R1 & R2
3.	Competition App. (AT) No. 05 of 2021 & I.A. No. 697 of 2022	Tamil Nadu Power Producers Association Vs. Competition Commission of India & Ors.	Subodh Prasad	Udayan Jain Kajal Sharma-R2 V.M. Kannan Sanjay Kapur-R3
4.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Sumant Batra	Mahesh Agarwal, Arjun Asthana (RP)

For Hearing

5.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	Mrityunjay Kumar-R1 Abhishek Anand Rahul Shukla-R2
6.	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. & Ors. With	Kumud Shekhar	Ajay Gaggar-R1 Amar Nath Tiwari AN Tiwari-R2 Pratim Bayal-RP
7.	Comp. App. (AT) (Ins) No. 831 of 2021	Mohammad Javed Sultan Vs. Pratim Bayal RP, Emerald Mineral Exim Pvt. Ltd. & Ors.	Mitalee Jesthi	Ajay Gaggar-R1 A.N. Tiwari-R2 Pratim Bayal-RP

8.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3
9.	Comp. App. (AT) (Ins) No. 381 of 2021	Basant Kumar Vs. SVS Cleanroom and Engineering System OPC Pvt. Ltd. & Anr.	Swapnil Gupta	Akshay Sharma-R1 Prachi Johri-R2 Atul Kumar Kansal-RP
10.	Comp. App. (AT) (Ins) No. 652 of 2021	Hemant Kumar Kakati Vs. Kuldeep Verma & Ors.	Pranay Agrawala	Rahul Sharma Kuldeep Verma-R1
11.	Competition App. (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	Kanika Chaudhary Nayar	Samar Bansal
12.	Competition App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd. & Anr	R.P Sharma	Malak Bhatt-R1&2 Avishkar Singhvi-R3
13.	Competition. App. (AT) No. 02 of 2021	Inguran Sorting Technologies LLP Vs. Competition Commission of India & Ors.	Pranjal Prateek	Shrawan Chopra Vaibhav Gaggar Rohan Khatana Pravin Anand-R2
14.	Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd. & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3

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By order of Hon'ble Chairperson
-sd/-
Registrar